## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM		
PRESENT: SHRI K. ANANT	HA PADMANABHA SWAMY, MEMB	ER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/39/2017	
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S)		
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURI
	REPRESENTATION BY WHOM	
1. P.H. Armindh Pandia Se. Adv Jos Seicheran Rangaraj's Athiban Vijay 2. R. Sankar navayanam Sr. Adv. fa	Countel for	Athibu
P. G. r. dhonom Dominic S. David  3. T. K. Bhackar  4. Rahul Baleyi	Counsel for R576  Counsel for R576	Just of
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## **ORDER**

Shri Athiban Vijay, counsel representing senior counsel for petitioner, Shri P H Arvindh Pandian present. Shri Sankaranarayanan, Senior advocate representing R1 present. Shri Rahul Balaji, counsel for R2 to R4 present and filed counter today. He is directed to furnish copy of the counter to the other side. Shri T K Bhaskar, senior advocate representing R5 & R6 present and undertakes to file vakalat. He prayed time for filing counter. Time extended at request for filing counter with a direction to furnish copy of the same to the other side prior to the next date of hearing. Put up on 23.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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